

Declaration of Assets and Liabilities

Year.....

Harendera Kr. Singh son/daughter/wife of Chamesh Singh

aged 54 years, belonging to Bihar Vidhan Sabha
service and presently working as Office Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		wife			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI saving Bank AK 2,000/-	SBI saving Bank AK 2,000	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC 519390-220	NIL	NIL	11	11
(v)	Motor Vehicles (details of make, etc.)	BROIE LG180	NIL	NIL	11	11
(vi)	Jewellery (give details of weight and value)	NIL	gold 5g silver 10g	11	11	11
(vii)	Other assets, such as values of claims / interests	NIL	NIL	11	11	11

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	//	//	//	//	//
(iii)	Buildings (Commercial and residential) Location(s) - Survey / floor number(s) - Extent (Total measurement) - Current market value	//	//	//	//	//
(iv)	Houses / Apartments, etc. - Location(s) - Survey / floor number(s) - Extent (Total measurement) - Current market value	//	//	//	//	//
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdrafts to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	INDUS BANK	70,000/-
	(ii) Loans from financial institutions	BAJAJ Finance	55,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	//	//
	(c) dues to departments dealing with supply of electricity	//	//

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	11	11
	(f) Other dues, if any	11	11
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	11	11
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	11	11
	(iii) Sales Tax [Only in case of proprietary business]	11	11
	(iv) Property Tax	11	11

C. Personal Detail

GPF/CPE/PRAN No.

PTS/BLA 1067

Gender

M (M/F)

Date of Birth

1 5 0 5 1 9 6 7 (DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

Office Attendant cadre

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District

SIWAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Harendra Kr Singh

Name of Employee

Harendra Kumar Singh

Designation

Office Attendant

Department

Bihar Vidhan Sabha Palna

Place

Patna

Date

14.02.2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.